

आयकर अपीलिय अधिकरण, 'सी' न्यायपीठ, चेन्नई।  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'C' BENCH: CHENNAI**

श्री एबी टी. वर्की, न्यायिक सदस्य एवं  
श्री अमिताभ शुक्ला, लेखा सदस्य के समक्ष

**BEFORE SHRI ABY T. VARKEY, JUDICIAL MEMBER AND  
SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.682/Chny/2024  
निर्धारण वर्ष/Assessment Year: -

Pudhiyadhore Charitable Trust 1/(1(50A/1)), Ramaswamy Avenue, Ellaimman Koil Street, Vananthurai, Adyar, Chennai-600 020.	v.	The Commissioner of – Income Tax (Exemptions), Chennai
[PAN: AABTP 2180 P]		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)
अपीलार्थी की ओर से/ Appellant by	:	Shri N. Arjun Raj, Advocate
प्रत्यर्थी की ओर से /Respondent by	:	Shri R. Clement Ramesh – Kumar, CIT
सुनवाईकीतारीख/Date of Hearing	:	21.05.2024
घोषणाकीतारीख /Date of Pronouncement	:	05.06.2024

**आदेश / ORDER**

**PER ABY T. VARKEY, JM:**

This is an appeal preferred by the assessee against the order of the Learned Commissioner of Income Tax (Exemptions), (hereinafter 'the Ld.CIT(A)'), Chennai, dated 08.08.2023 rejecting application for registration u/s.12A of the Income Tax Act, 1961 (hereinafter in short 'the Act').

2. At the outset, the Ld.AR of the assessee pleaded for withdrawal of the appeal, since, assessee has been granted registration under sub-



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clause (i) of Clause (ac) of sub-section (1) of Sec.12A of the Act, from AYs 2022-23 to 2026-27. In the light of above facts, he wishes to withdraw the above appeal. The Ld.DR does not object.

**3.** Therefore, we allow the assessee to withdraw the appeal.

**4.** In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on the 05<sup>th</sup> day of June, 2024, in Chennai.

**Sd/-**  
**(अमिताभ शुक्ला)**  
**(AMITABH SHUKLA)**

लेखा सदस्य/**ACCOUNTANT MEMBER**

**Sd/-**  
**(एबी टी. वर्की)**  
**(ABY T. VARKEY)**

न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai,

दिनांक/Dated: 05<sup>th</sup> June, 2024.

**TLN, Sr.PS**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त (अपील)/CIT(A)
4. आयकरआयुक्त/CIT, Chennai / Madurai / Salem / Coimbatore.
5. विभागीयप्रतिनिधि/DR
6. गार्डफाईल/GF